

pan>

**Title: Compensatory Afforestation Fund (Amendment) Bill, 2022
Amendment of Sections 6 and 16)**

DR. HEENA VIJAYKUMAR GAVIT (NANDURBAR): Sir, I beg to move for leave to introduce a Bill to amend the Compensatory Afforestation Fund Act, 2016.

HON. CHAIRPERSON : The question is:

“That leave be granted to introduce a Bill to amend the Compensatory Afforestation Fund Act, 2016.”

The motion was adopted.

DR. HEENA VIJAYKUMAR GAVIT: Sir, I introduce the Bill.
